

HIGH COURT OF JAMMU & KASHMIR and Ladakh, JAMMU

Office of Registrar Judicial, Jammu

To

The Addl. Registrarars/Secretaries/Jt. Registrars
Deputy Registrars/Assistant Registrars/I/C Sections
High Court Wing, Jammu.

REMINDER

No.: 8070/RJ/2021

Dated:22.12.2021

Subject: Updation of CPIS data of all employees-regarding.

Sir/Madam,

Vide this office order No. No.: 310/ACCTS/RJ/2021 dated 16.12/2021, all officers/offcails posted in High Court Wing, Jammu were requested to submit 07 nos of forms duly signed and complete in all respects (including email), along with first appointment order/all promotion/transfers orders, in the Accounts Section by or before 20-12-2021 positively. However, majority of officers/officials have still not submitted employee information forms. Now again Govt. vide Circular No.54-JK(GAD) of 2021 dated 21.12.2021, has extended third time date for updation of CPIS data of employees to 31.12.2021. Since, this office has to fill in/update employee information of about 300 employees before 31.12.2021, as such, you are once again requested to submit your forms, in case still not submitted, and direct concerned staff of your office, who have yet not submitted their respective employee information forms along with relevant orders, to submit their forms latest by 23.12.2021 postively.

Thanking You,

(S.R. Gandhi)

Registrar Judicial

Dated:22.12.2021

No.: _____

Copy to:

1. I/C NIC, High Court Wing, Jammu to upload on the official website of High Court.
2. Office Copy.

**GOVERNMENT OF JAMMU AND KASHMIR
GENERAL ADMINISTRATION DEPARTMENT
CIVIL SECRETARIAT, J&K**

Subject: Updation of Centralized Personnel Information System (CPIS) of all Government employees.

**Circular No.54-JK(GAD) of 2021
Dated:21.12.2021**

In continuation of instructions issued on the subject in terms of Circular No. 45-JK(GAD) of 2021 dated 18.11.2021 and Circular No. 50-JK(GAD) of 2021 dated 02.12.2021 and with a view to ensure updation of CPIS data of employees working in various Government Departments of the Union territory of Jammu and Kashmir, the last date is hereby extended till 31st December, 2021.

It is accordingly, enjoined upon all the Administrative Secretaries/Heads of the Department to ensure updation of CPIS data of all the employees working under their administrative control by or before 31st of December, 2021, positively.

Sd/-

(Manoj Kumar Dwivedi), IAS

Commissioner/Secretary to the Government

Dated:-21.12.2021

No. GAD-ACCT/173/2021-09-GAD

Copy also to:

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Financial Commissioner (Additional Chief Secretary), Health & Medical Education Department.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Director General, IMPARD, J&K.
9. Divisional Commissioner, Kashmir/Jammu.
10. Chairperson, J&K Special Tribunal.
11. Director Information, J&K.
12. All Deputy Commissioners.
13. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
14. Registrar General, J&K High Court, Jammu.
15. Secretary, J&K Public Service Commission/SSB/BoPEE.
16. Director, Estates, J&K.
17. Director, Archives, Archaeology and Museums.
18. Secretary General, J&K Legislative Assembly.
19. Secretary, J&K Academy of Art, Culture & Languages.
20. General Manager, Government Press, Srinagar/Jammu.
21. Private Secretary to the Chief Secretary, J&K.
22. Private Secretary to Advisor (F) & (B) to the Lieutenant Governor.
23. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
24. Circular/Stock file/Website, GAD.

Roopali Arora
(Roopali Arora)
Under Secretary to the Government

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